



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**  
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 18<sup>th</sup> July, 2024

**NOTICE**

Please take notice that the following matter in the Chennai Bench will not be taken up tomorrow. (19-07-2024). The next date of hearing will be notified later.

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 & 403/2024 Additional docs. IA No. 269/2023	Park Energy Pvt. Ltd. Vs State Bank of India & Anr.	Mr. Dhananjaya Sud	Mr. Pranava Charan-R1

By the order of Hon'ble Member (Judicial)

**Chennai Bench**